

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

MA 551/2018 in CP-26(MB)/2016

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES:

Pratik Jayesh Vira  
v/s.

Sunshine Global Technologies Pvt. Ltd. & Ors.

SECTION : 241-242 of Companies Act, 2013.

---

ORDER

Wrongly on Board.

SD/-

**RAVIKUMAR DURAISAMY**  
Member (Technical)

SD/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)